



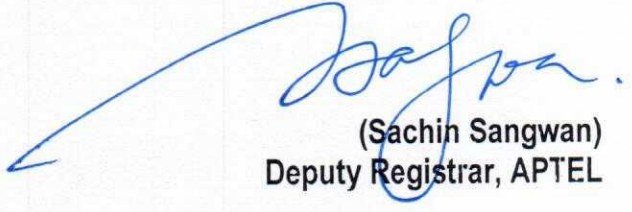
APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003
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Dated: 15.09.2021

NOTIFICATION

After appointment of new Hon'ble Technical Member (Electricity), on the Orders of Competent Authority, Court-II Bench comprising of Hon'ble Judicial Member Justice Shri R.K. Gauba and Hon'ble Technical Member, Shri Sandesh Kumar Sharma have been constituted. Now, in order to streamline the distribution of the matters between Court-I Bench (Electricity) and Court-II Bench (Electricity), the Competent Authority of the Tribunal is pleased to transfer the matters mentioned in the list enclosed to Court-I Bench (Electricity).

This notification issues with the approval of the Competent Authority of Tribunal.


(Sachin Sangwan)
Deputy Registrar, APTEL

Copy to :

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website

APPELLATE TRIBUNAL FOR ELECTRICITY
"LIST OF VC (ELECT.) MATTERS TRANSFERRED FROM COURT-II (ELECTRICITY) TO COURT-I (ELECTRICITY)"
[As on 15.09.2021]

S. No.	Case No.	Cause Title	NDOH	Remarks
1.	177/21	Tamil Nadu Spinning Mills Association Vs Tamil Nadu Electricity Regulatory Commission	04.10.21	Hearing on IA
2.	41/20	GVK Power (Goindwal Sahib) Limited V/s. Punjab State Electricity Regulatory Commission & Anr.	21.09.21	Hearing
3.	106/18	Sai Wardha Power Generation Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.	16.09.21	Further Hearing
4.	136/18	Viraj Profiles Limited V/s. Maharashtra State Electricity Distribution Co. Ltd. & Ors.		
5.	36/18	Cosmo Films Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
6.	37/18	M/s Mahalaxmi TMT Pvt. Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
7.	150/18	Lupin Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
8.	152/18	M/s R.L. Steels & Energy Pvt. Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
9.	205/18	The Tata Power Company Limited (Distribution) V/s. Maharashtra Electricity Regulatory Commission & Ors.		
10.	234/18	The Tata Power Company Limited (Distribution) V/s. Maharashtra Electricity Regulatory Commission & Ors.		
11.	340/18	Sai Wardha Power Generation Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
12.	341/18	Sai Wardha Power Generation Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
13.	37/20	Mahindra Sanyo Special Steel Private Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
14.	38/20	Mahindra Sanyo Special Steel Private Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
15.	39/20	Mahindra CIE Automotive Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
16.	40/20	Mahindra CIE Automotive Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
17.	196/20	Ramsons Industries Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
18.	197/20	Asahi India Glass Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
19.	198/20	Owens-Corning (INDIA) Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
20.	199/20	Inox Air Products Pvt. Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
21.	200/20	Inox Air Products Pvt. Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
22.	201/20	Mahindra Sanyo Special Steel Private Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
23.	202/20	Mahindra CIE Automotive Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
24.	203/20	Asahi India Glass Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
25.	204/20	Bekaert Industries Private Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
26.	205/20	Mahindra Sanyo Special Steel Private Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
27.	207/20	Fudmjee Papers Products Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		

S. No.	Case No.	Cause Title	NDOH	Remarks
28.	208/20	Mahindra CIE Automative Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
29.	209/20	Ramsons Casting Pvt. Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
30.	210/20	Pudumjee Paper Product Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
31.	219/20	AYM Syntex Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
32.	222/20	ACG Associated Capsules Private Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
33.	231/20	Mahindra & Mahindra Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
34.	232/20	Mahindra & Mahindra Limited V/s. Maharashtra Electricity Regulatory Commission & Ors.		
35.	09/21	Hindustan Petroleum Corporation Ltd V/s. Maharashtra Electricity Regulatory Commission & Ors.		
36.	10/21	Hindustan Petroleum Corporation Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors.		
37.	358/18	GRIDCO Ltd. V/s. Vedanta Ltd. & Ors.	04.10.21	Hearing

Remarks: Appeal Nos. 206 of 2020, 211 of 2020, 221 of 220, 12 of 2021 and 97 of 2021 shall also be tagged with Appeal No. 106 of 2018 & Batch in Court-I